

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 1695
TO BE ANSWERED ON 28.11.2019**

Appeal against Suspension of Anti- Doping Programme

1695. SHRI JAI PRAKASH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether country's anti-doping programme has been suspended by the World Anti-Doping Agency (WADA) for not conforming to the international norms for doping test;**
- (b) if so, the details thereof and the reasons given by the WADA to arrive at their decision;**
- (c) whether India's National Dope Testing Laboratory (NDTL) has filed an appeal against the WADA's decision in the court of "Arbitration for Sports"; and**
- (d) if so, the details of the fate of the appeal?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI KIREN RIJIJU)**

(a) & (b) No Sir, Country's anti-doping programme has not been suspended by World Anti Doping Agency (WADA).

(c) & (d) World Anti Doping Agency (WADA) has suspended accreditation of National Dope Testing Laboratory (NDTL) w.e.f 20/08/2019 for a period of six months due to some shortcomings noted by the WADA Laboratory Expert Group during its visit in September, 2018. At the time of suspension NDTL had already complied with 38 of the 47 action points to the satisfaction of WADA. For the remaining a compliance letter to WADA had been sent in October, 2019. WADA has assured to send its Expert Group in January, 2020 to facilitate lifting of the suspension. Therefore, NDTL has not filed appeal in this matter.
